

CITY CIVIL AND SESSION COURT MUMBAI
IN THE COURT OF H.H.J. MRS PRITI KUMAR (GHULE)
COURT 38 ADDL. SESSIONS JUDGE
Criminal Cause List Dated 23-07-2020

S.No.	Case Type	Case No.	Title	Name of Advocate
<u>ARGUMENTS</u>				
1	POCSO SPL CASE	100150/2015	The State Sahar Police Station Vs Anad Bhaskar Naik	Adv. Sunil Lala
(Main Matter REMAND APPL POCSO/0100013/2015)				
2	POCSO SPL CASE	100527/2016	MAHIM POLICE STATION. Vs NAJEER MUKBUL KHAN	
<u>STATEMENT US 313 CR.P.C.</u>				
3	POCSO SPL CASE	1000503/2018	The State of Chembur Police Station Vs Sanjay Dattu Dabhade	PP
<u>REPLY/SAY</u>				
4	POCSO SPL CASE	100450/2020	The State of Maharashtra through Shivaji Nagar Police Station Vs Israr Mohamad Islam Khan @ Shaharukh Khan and Anr 1(Supplementaryb Chargsheet Pocso Spl. 368/20	PP
<u>WRITTEN ARGUMENTS</u>				
5	POCSO SPL CASE	100601/2015	The State of Dharavi Police Station Vs PRASHANT SELVARAJ NADAR AND ANR.	Adv. Nalawade
6	POCSO SPL CASE	100164/2018	The State of Bhandup Police Station Vs Akash Rahul Doke	
